

better and the FAO being an international agency, it could better be used for that purpose.

SHORT NOTICE QUESTION

Criminal Assault on Women in Pathankot Express

S.N.Q. & { Shrimati Vijaya Raje
Scindia:
Shrimati Maimoona Sultan:
Shri Ram Sewak Yadav:
Shri Prakash Vir Shastri:
Shri Krishnapal Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that R.M.S. staff members criminally assaulted two women in Pathankot Express between Morena and Dholpur on Friday the 27th April, 1962; and

(b) if so, what action has been taken against those guilty persons?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) A complaint has been lodged with the Police against three porters and two sorters. The Police registered a case under section 376 and 511 of the Indian Penal Code against these officials and arrested them.

(b) The case is under investigation. The arrested officials have been placed under suspension.

Shrimati Vijaya Raje: Was there not a similar case some time back when a woman and a child were thrown out of a moving train?

Mr. Speaker: That is a different question altogether.

Shri S. M. Banerjee: May I know what are the actual details of the case? A Short Notice Question has been tabled, on the basis of some facts.

Mr. Speaker: That will be enquired into by the Police.

Shri S. M. Banerjee: Before going to the Police the Railway Ministry would have the details of the case with them.

Shri Jagjivan Ram: A complaint has been lodged.

At about 10 P.M. on the 26th April 1962 the R.M.S. Section in the Pathankot Express left Jhansi with one head sorter, eight sorters and three porters. Work was being carried on in a mail van and a third class compartment attached to it. There was an inter-communication door between the mail van and the third class compartment. There was complete failure of electric light and work in the mail van was being carried on with candle lights.

At Morena, where the train arrived at about 0:29 hrs. two gentlemen accompanied by two ladies and five children attempted to board the third class compartment. The staff present in the compartment admitted the two ladies and the five children, stating that the compartment was a ladies' compartment and the gentlemen should not, therefore, get into it. They boarded some other compartment. The three porters and two of the sorters are alleged to have misbehaved with the ladies and dropped them at Dholpur station at 0:59 hours. The gentlemen detected this and lodged a complaint with the Police at Agra. These officials were arrested by the Police and a case has been registered against them. They have been suspended by the Department.

Shrimati Maimoona Sultan: I submit that in spite of the best arrangements, incidents like murders take place. The frequency and the boldness with which these incidents take place, not almost every day but very frequently, prove the absolute inefficiency of the railway administration.

Mr. Speaker: Now the question.

Shrimati Maimoona Sultan: I come to that.

Mr. Speaker: I did not say it was not relevant; I only said: now the question.

Shrimati Maimoona Sultan: These incidents have taken place, where women were enticed into getting in an RMS van. May I know how they got into it. Ordinarily they travel in ordinary coaches.

Mr. Speaker: That has already been answered.

Shrimati Maimoona Sultan: If that is so, what about the supervisory and other staff who were in it? What action has been taken against them.

Mr. Speaker: All the information has been given.

श्री रामसेवक यादव : (बाराबंकी) : वे लोग किस तारीख को गिरफ्तार किये गये ?

श्री जगजीवन राम : उम्मी वक्त ट्रेन में से ही गिरफ्तार कर लिये गये थे ।

श्री बड़े (खारगोन) : यह इनवेस्टिगेशन रेलवे पुलिस कर रही है या वहाँ की लोकल पुलिस कर रही है ?

श्री जगजीवन राम : यह दोनों लोकल पुलिस ही होती हैं । जी० आर० पी० भी तो स्टेट गवर्नमेंट की हा होती है ।

Shri A. N. Vidyalkar: Why were they allowed into that compartment and not directed to a ladies' compartment?

Shri Jagjivan Ram: The officials, who are alleged to have misbehaved with the ladies, said that it was a ladies' compartment.

Shri Bade: Have they been bailed or are they still under arrest?

Shri Jagjivan Ram: They have been bailed out.

Shri Bhagwat Jha Azad: May I know whether after the suspension, departmental proceedings are going on, or the matter has been left to the police?

Shri Jagjivan Ram: It should have been obvious that when the police have registered a case they are investigating the case.

Shri Bhagwat Jha Azad: I want to know whether the Department also is conducting an enquiry or not.

Mr. Speaker: Order, order. Calling Attention Notice.

WRITTEN ANSWERS TO QUESTIONS

Export of Sugar to U.S.A.

***505. Shri H. N. Mukherjee:** Will the Minister of Food and Agriculture be pleased to state:

(a) how far the new United States policy of sugar purchases on a global system will affect the imports of Indian sugar into that country after 1st July this year;

(b) whether India will be able to continue its sales to the United States on the quota basis followed so far; and

(c) what is the estimated requirement of subsidy per ton for sugar exports to the United States under the new system?

The Deputy Minister in the Ministry of Food (Shri A. M. Thomas): (a) to (c). The U.S. Government has not yet taken a decision to import sugar on a global system from 1st July, 1962. The question therefore does not arise.

Telegrams detained by Ajmer Distt. Magistrate

***515. Shri U. M. Trivedi:** Will the Minister of Transport and Communications be pleased to state:

(a) whether telegrams sent to newspapers and officials from Ajmer on the 19th April, 1961, were detained by the District Magistrate of Ajmer;

(b) whether the detention was found to be illegal and wrongful; and

(c) if so, what action has been taken in the matter?